

War Hero status to Sepoy Karam Chand

1845. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL : Will the Minister of DEFENCE be pleased to state:

(a) whether as per newspaper reports, the mortals along with identity discuss of an unsung hero named Sepoy Karam Chand and some other belongings have been found after 48 years by the labourers engaged in the restoration of Hayulian-Walong road and handed over to the Army authorities; and

(b) whether Government will consider sanctioning of war hero status to late soldier and grant him a befitting medal for his bravery?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) Mortal remains of Sepoy Karan Chand alongwith identity documents were found by labourers working on a land slide on 1st July, 2010. His cremation has been performed with full military honours at his home town on 14th July, 2010.

(b) There is no such proposal, at present.

Recovery of solar missiles by J & K police

1846. SHRI RANJITSINGH VIJAYSINH MOHITE-PATIL : Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the recovery of two solar missiles by J & K Police in Kupwara in June 2010 which are self charging and need no human assistance to trigger;

(b) if so, whether possession of such missiles may add teeth to the fire power of the militants; and

(c) how Government proposes to check use of such missiles by the militants to avert major strikes by them?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) to (c) Two Solar missiles were recovered by the Police during the search operation in district Kupwara on 1st June, 2010. Security measures are taken by the forces based on threat perception to avert hostile strikes

Allowing foreign defence corporations to establish defence units

1847. SHRI R.C. SINGH : Will the Minister of DEFENCE be pleased to state:

(a) whether there is any move by Government to allow foreign defence corporations to establish fully-owned defence units in India;

(b) whether any assessment has been made on the impact on the nascent Defence PSUs in the country;

(c) if so, the details thereof;

(d) whether it is a fact that the Ministry of Commerce and Industry is very keen and is pushing hard this proposal; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU) : (a) No, Sir.

(b) and (c) Does not arise in view of answer to part (a) above.

(d) and (e) The Ministry of Commerce and Industry has released a discussion paper on "FDI in defence sector" which suggest allowing established players in the defence industry to establish manufacturing in India with FDI upto 74% under the Government route.

Incidents of riots in J & K, UP and AP

†1848. SHRI ANIL MADHAV DAVE :

SHRI SHREEGOPAL VYAS :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of riots have increased in Jammu and Kashmir, Uttar Pradesh and Andhra Pradesh due to internal reason in recent past;

(b) whether reports of investigation have been received from States in this regard; and

(c) the measures being adopted to curb recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) and (b) 'Police and 'Public Order' being State subjects under the Constitution of India, the primary responsibility of registration, investigation and prosecution of crimes rests with the State Governments. Data regarding all incidents of riots and investigation thereof is not compiled and maintained, centrally.

†Original notice of the question was received in Hindi.